



NOTIFICATION No. 43 / 2018

I

The Government, in G.O.Ms. No.622, Home (Courts-II) Department, dated 01.08.2017, have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Eraniel by shifting the existing Fast Track Court at Magisterial Level No.II, Nagercoil, in the cadre of Civil Judge.

Thiru.M.Udhayavelavan, Principal District Munsif, Nagercoil, is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level, Eraniel, in the aforesaid newly sanctioned Court.

II

The Government, in G.O.Ms.953, Home (Cts-II) Department, dated 23.12.2015, have issued orders sanctioning the Constitution of one more Judicial Magistrate Court at Padmanabhapuram, in the cadre of Civil Judge.

Thiru.S.Babu, Additional District Munsif, Padmanabhapuram, is transferred and posted as Judicial Magistrate II, Padmanabhapuram, in the aforesaid newly sanctioned Court.

III

The Government, in G.O.Ms.No.298, Home (Courts-II) Department, dated 05.04.2017 read with G.O.(Rt)No.577, Home (Courts-II) Department, dated 12.07.2017, have issued orders sanctioning the Constitution of a Additional Mahila Court in Kanniyakumari District @ Nagercoil, in the cadre of Civil Judge.

Thiru.G.Sathiakumar, Judicial Magistrate III, Nagercoil, is transferred and posted as Judicial Magistrate, Additional Mahila Court, Nagercoil, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.

DATED: 21.03.2018.

R. Sathiyamoorthy
21/03/2018
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The District Judge, Kanniyakumari @ Nagercoil.
4. The Chief Judicial Magistrate, Kanniyakumari @ Nagercoil.
5. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai.18.
6. The Treasury Officer, District Treasury, Nagercoil.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Registrar (Judicial), High Court, Madras.
7. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras. (12 copies)
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar-I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.

- 19.The Additional Registrar -II (Vigilance), Madurai Bench of Madras High Court, Madurai.
- 20.The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
- 21.The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
- 22.The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
- 23.The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
- 24.The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Coimbatore.
- 25.The Deputy Director, Tamil Nadu State Judicial Academy, Regional Centres, Madurai.
- 26.The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
- 27.The Secretary, High Court Legal Services Committee, Chennai.
- 28.The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
- 29.The Chief Accounts Officer, High Court, Madras.
- 30.The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
- 31.The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell / Computer (Server Room), High Court, Madras.
- 32.The Section Officer, "B" Section, Madurai Bench of Madras High Court, Madurai.
- 33.The Technical Director, NIC, High Court, Madras.
- 34.The Record Keeper, A.D. Records, High Court, Madras.

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